

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 2348/2017

WORLD WINDOW INFRASTRUCTURE LOGISTICS PVT. LTD. Appellant(s)

VERSUS

M/S PASWARA CHEMICALS LTD. & ORS. Respondent(s)

WITH

C.A. No. 2347/2017 (III-A)

C.A. No. 2349/2017 (III-A)

Date : 30-07-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sachin Mittal, AOR
Mr Anoop Kumar, Adv.
Mr. Sarvam Ritam Khare, AOR
Mr V.V.Gautam, Adv.
Mr Shailja Nanda Mishra, Adv.
Mr. Shree Pal Singh, AOR

For Respondent(s)

Mr V.V.Gautam, Adv.
Mr Shailja Nanda Mishra, Adv.
Mr. Shree Pal Singh, AOR
Mr Anoop Kumar, Adv.
Mr. Sarvam Ritam Khare, AOR
Mr. B. Krishna Prasad, AOR
Mr. Sachin Mittal, AOR
Mr Deepesh Sharma, Adv.
Ms Ananya Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the appellant is granted four weeks time
as last opportunity for filing affidavit of valuation and ad
valorem court fee in all matters.

List again on 5.9.2018.

KAPIL MEHTA
Registrar
30.07.2018

hj